

ITEM NO.802

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.96752/2019 in Criminal Appeal No(s).148-151/2014

ANJUM KHAN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH THROUGH ITS PRINCIPAL
SECRETRY

Respondent(s)

Date : 11-07-2019 This I.A was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s)

Mr. Shakeel Ahmed, AOR

For Respondent(s)

Mr. Ajay Vikram Singh, AOR
Mr. P. Narasimhan, AOR

UPON being mentioned the Court made the following
O R D E R

List I.A. No.96752/2019, an application for grant of parole,
on 22.07.2019.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER